GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2192 ANSWERED ON 20/12/2022

SUM OWED UNDER MGNREGS

2192. SHRI ABHISHEK BANERJEE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of sum owed under Mahatma Gandhi National Rural Employment
 Guarantee Scheme (MGNREGS) by the Union Government to the States, State-wise;
- (b) whether there has been a delay in the release of sum owed for MGNREGS to the States;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the demand for work under MGNREGS during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme.

Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to the Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the "agreed to" Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 as on 14.12.2022 is given at **Annexure-I.**

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 14.12.2022 is given at **Annexure-II.**

(d): The details of households demanded employment under Mahatma Gandhi NREGS in the financial year 2019-20, 2020-21 and 2021-22 is given below:

The	details	of households	demanded	employment	under			
Maha	Mahatma Gandhi NREGS in the financial year 2019-20, 2020-21							
and 2021-22.								
Fir	Financial Number of households demanded employment (in				nent (in			
	Year	crore)						
20	19-20		6.17					
20	20-21		8.55					
20	21-22		8.06					

(As per NREGASoft)

Annexure-I referred in reply to parts (a)to(c) of Lok Sabha Unstarred Question No. 2192 dated 20.12.2022.

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 14.12.2022)

SI. No.	State/UT	Material liabilities (Rs. in crore)
1	Andhra Pradesh	697
2	Bihar	223
3	Haryana	30
4	Jammu & Kashmir	20
5	Jharkhand	96
6	Karnataka	341
7	Kerala	111
8	Madhya Pradesh	296
9	Maharashtra	198
10	Manipur	68
11	Meghalaya	70
12	Nagaland	67
13	Odisha	128
14	Rajasthan	199
15	Sikkim	3
16	Telangana	182
17	Uttarakhand	35
18	Puducherry	0.04
19	West Bengal (2021-22)	2221
17	West Bengal (2022-23)	464
	Total	5,450

Annexure-II referred in reply to parts (a)to(c) of Lok Sabha Unstarred Question No. 2192 dated 20.12.2022

	se details of pending liabilities for n 14.12.2022.	wage component under Mahatma Gandhi	
SI. No.	State/UT	Wage liabilities (Rs. in crore)	
1	Andhra Pradesh	31	
2	Arunachal Pradesh	28	
3	Assam	166	
4	Bihar	287	
5	Haryana	10	
6	Jammu & Kashmir	19	
7	Jharkhand	263	
8	Karnataka	186	
9	Kerala	108	
10	Ladakh	6	
11	Meghalaya	18	
12	Nagaland	192	
13	Rajasthan	143	
14	Tamil Nadu	173	
15	Telangana	50	
16	Uttar Pradesh	284	
17	Puducherry	0.34	
10	West Bengal (2021-22)	1916	
18	West Bengal (2022-23)	832	
	Total	4,712	